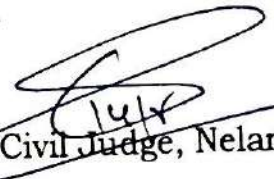


**IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.**

**CASES LIST DATED: 15.07.2021**

MORNING SESSION				AFTERNOON SESSION			
SL. NO.	CASE NOS. AND STAGE	Advocates		SL. NO.	CASE NOS. AND STAGE	Advocates	
		Plf.	Def.			Plf.	Def.
<b>Argument</b>				<b>Hearing</b>			
1	OS 375/2011	KRG	TN	1	OS 45/2009 C/W.	BLK	PMS
2	OS 407/2012	JMC	AS	2	OS 1722/2009		
3	OS 529/2012	CB	VK	3	OS 95/2009	PMS	SVB
4	OS 607/2013	AS	KKN	4	OS 157/2013	VS	BPG
5	OS 257/2014	HRL	BNS	5	OS 285/2017	RBN	MGS
6	LAC 1/2015	MM	-	6	OS 435/2013	TM	SHG
7	RA 19/2020	AS	KK	7	OS 299/2013	KG	BTM
<b>Evidence</b>				8	OS 825/2013	TSR	KNJ
8	OS 403/2013	RV	KRG	9	OS 3/2018	SRN	HMN
9	OS 765/2013	KLS	OMG	<b>Objections &amp; Steps</b>			
10	OS 17/2015	JMC	MN	10	OS 1537/2009	RA	SH
11	OS 241/2015	HCR	SMR	11	OS 39/2010	KNS	KRG
12	OS 397/2017	KCK	VV	12	OS 143/2010	HGR	SMR
13	OS 455/2017	VRP	RP	13	OS 77/2011	BRK	SBS
14	OS 551/2017	SGL	MK	14	OS 321/2014	KH	MS
15	OS 553/2015	NRN	NGR	15	OS 511/2018	SM	KNN
16	OS 155/2018	SMG	CHG	16	OS 657/2019	KRG	DUS
17	OS 179/2018	NKS	PK	17	MC 1/2021	GM	PTH
18	OS 367/2018	DPP	-	18	MC 39/2018	YCM	-
19	MVC 39/2020	VMB	KNS	19	MC 5/2020	GG	MBS
20	MVC 106/2018	HNN	-	20	MC 9/2021	RM	MDL

NOTE: All advocates are requested to strictly follow SOP dated: 09.07.2021 issued by the Hon'ble High Court of Karnataka.

  
 Senior Civil Judge, Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED:15.07.2021

**CIVIL CASES**

**Morning Session**

**Afternoon Session**

Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
1. OS 882/09	KRG	GRG	1. ELEC P 2/21	MBS	OMG
2. OS 256/13	KKV	RND	2. OS 92/12	SMR	RDS
3. OS 276/13	TK	SNM	3. OS 112/19	VR	THR
4. OS 1778/09	KBJ	SJNP	4. OS 98/10	BRS	KND
5. OS 530/15	BG	AR	5. OS 1736/09	AR	BR
6. OS 32/12	AR	RK	6. OS 308/19	MPS	CKN
7. OS 200/10 C/W OS 323/10	CRVK	NGR	7. OS 198/10	THV	AS
8. OS 110/10	THR	HGR	8. OS 645/16 C/W OS 453/14	NHP	SS
9. OS 490/18	RB	RVK	9. MA 22/18	MS	SNV
10. MISC 22/15	NM	DAS	10. OS 216/14	RSR	NRN
11. OS 114/14	KRG	RK	11. MC 40/19	STJ	-
12. OS 450/15	RM	CM	12. LAC 14/19	KRM	-
13. OS 406/15	KNR	MNR	13. OS 326/17	KKG	MN
14. OS 702/16	BG	AS	14. OS 454/18	NL	MSA
15. OS 1298/09	CR	MN	15. OS 318/14	SAK	RK
16. OS 504/13	RK	KKG	16. OS 88/20	BL	-
17. OS 269/20	YNS	HSR	17. OS 236/19	NSK	-
18. OS 418/15	KTV	MK	18. OS 494/15	SMR	NS
19. RA 22/15	KNM	RDS	19. OS 48/10	YHP	CP
20. OS 324/11	SVM	NLR	20. OS 98/20	SL	-

  
 15/7  
 Addl. Senior Civil Judge,  
 Nelamangala


**NOTE: All advocate are required to strictly follow SOP dated 08.07.2021 issued by Hon'ble High Court of Karnataka.**



**IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA**  
**CAUSE LIST DATED: 15.07.2021.**

**CIVIL CASES**

<b>I SESSION</b>				<b>II SESSION</b>			
<b>SL. NO.</b>	<b>CASE NOS.</b>	<b>ADVOCATES</b>		<b>SL. NO.</b>	<b>CASE NOS.</b>	<b>ADVOCATES</b>	
		<b>Pltf</b>	<b>Deft</b>			<b>Pltf</b>	<b>Deft</b>
1.	OS 277/2010	MSN	PSS	1.	OS 141/2021	GH	HBM
2.	OS 355/2011	TSR	DAS	2.	LAC 13/2019	-	KRM
3.	OS 364/2012	HVM	-	3.	LAC 5/2019	-	KRM
4.	OS 25/2012	KSL	SR	4.	MISC 17/2015	CB	AS
5.	OS 91/2013	BG	RK	5.	OS 606/2019	NRN	MSM
6.	OS 559/2014	M	AS	6.	OS 542/2019	KSL	GKM
7.	OS 521/2014	NLR	TNG	7.	OS 347/2019	MS	-
8.	OS 628/2014	KDM	DK	8.	OS 309/2016	GCA	SRM
9.	OS 748/2014	S	B	9.	OS 223/2017	TSL	SMK
10.	OS 121/2015	MM	NHP	10.	OS 83/2017	HPL	ANG
11.	OS 26/2016	MS	BR	11.	OS 227/2016	S	KAL
12.	OS 353/2016	MRH	SVH	12.	OS 428/2020	SK	KS
13.	FDP 12/2016	VK	RK	13.	OS 26/2021	TSL	-
14.	FDP 20/2019	DSK	NRN	14.	OS 192/2016	BM	HGN
15.	FDP 18/2014	K	GKN	15.	OS 179/2019	KRH	HVM
16.	MVC 618/2015	BRK	MN	16.	OS 211/2019	BAM	BRD
17.	MVC 62/2016	MMD	MRK	17.	OS 650/2019	TM	-
18.	EX 32/2016	TSR	-	18.	OS 307/2020	MBN	CAS
19.	OS 13/2021	RV	-	19.	OS 458/2020	MMN	-
20.	OS 354/2012	KMP	MMD	20.	OS 495/2020	BAM	KKM

  
 II Addl. Senior Civil Judge,  
 Nelamangala.

**NOTE:-**

All advocates are requested to strictly follow SOP dated: 08.07.2021 issued by Hon'ble High Court of Karnataka/.



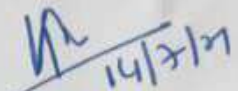
**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 15.07.2021**

**Morning Session**

**Afternoon Session**

Sl No	Case No.	Pif/ Com	Dfd/ Ad	Sl No	Case No.	Pif/ Com	Dfd/ Ad
1.	OS 331/2009	RE	RK	1.	OS 201/2013	MG	KKM
2.	OS 245/2006	RKGM	BRK	2.	OS 357/2016	RKL	HSR
3.	OS 367/2017	KNS	NGR	3.	Ex 2/2011	KRG	
4.	OS 157/2018	KKG	BG	4.	OS 240/2020	AS	RD
5.	OS 513/2018	AS	BAM	5.	Misc 13/2015	LS	NLS
6.	OS 127/2019	CV	KMR	6.	OS 395/2017	RM	KKM
7.	Misc 22/2019	KRG	BGT	7.	OS 421/2017	SNK	HVM
8.	PCR 54/2012	SR		8.	OS 441/2017	NHR	MK
9.	PCR 284/2018	LS		9.	OS 17/2018	BAM	KKH
10.	PCR 63/2021	APP		10.	OS 49/2018	KKM	PNG
11.	Cmis 107/2016	SGM	KRG	11.	OS 67/2018	ZB	KNR
12.	OS 201/2009	VLR	KN	12.	OS 125/2018	KNS	AR
13.	OS 202/2009	VLR	KN	13.	OS 163/2018	BPG	MS
14.	OS 203/2009	VLR	KN	14.	OS 351/2018	DK	SBS
15.	OS 204/2009	VLR	KN	15.	OS 457/2018	AS	CRN
16.	OS 205/2009	VLR	KN	16.	OS 29/2019	RM	NS
17.	OS 206/2009	VLR	KN	17.	OS 33/2019	NRN	NPR
18.	OS 329/2011	NPG	SRP	18.	OS 318/2019	HNK	NP
19.	OS 237/2015	MS	VLR	19.	OS 250/2019	AS	KBJ
20.	Misc 4/2017	MN	RK	20.	CC 2350/2013	MN	BPG


Note: Separate cancelled cases list will be notified

  
**Prl. Civil Judge & JMFC,  
Nelamangala**

**I ADDL. CIVIL JUDGE AND JMFC, NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 15-07-2021**

Sl. No.	Case No.	Stage	Plf/Ptr/DHR/com	Def/Res/JDR/Ad
1	OS 544/2012	Judgments	MGR	
2	CC 1277/2016	Arguments	LN	
3	Crl Mis 114/2021	Orders	KM	
4	Crl Mis 115/2021	Orders	KM	
5	Crl Mis 116/2021	Orders	KM	
6	CC 591/2019	Plea	APP	
7	CC 69/2021	Plea	APP	
8	CC 34/2006	Evidence	APP	
9	CC 620/2011	Evidence	APP	
10	CC 657/2012	Evidence	APP	
11	CC 688/2016	Evidence	APP	
12	CC 779/2017	Evidence	APP	
13	CC 1759/2017	Evidence	BMV	
14	CC 2025/2017	Evidence	KNR	
15	CC 3416/2017	Evidence	HNT	
16	CC 601/2018	Evidence	KN	
17	CC 2731/2018	Evidence	SMS	
18	CC 368/2019	Evidence	HKM	
19	CC 674/2019	Evidence	TSL	
20	CC 3700/2019	Evidence	MR	


Note: Separate cancelled cases list will be notified

  
 Addl Civil Judge & JMFC,  
 Nelamangala



**II ADDL. CIVIL JUDGE AND JMFC,  
NELAMANGALA**  
**LIST OF CASES TAKEN ON BOARD ON 15-07-2021**  
Morning Session Afternoon Session

Sl.No	Case No.		Pts/Ptr/ DHR	Def / Res JDR	Sl.N o.	Case No.		Pts/Ptr/DHR	Def / Res JDR
1.	OS	392/2008	DSJ	RK	21	CC	1151/2018	APP	DNM
2	OS	162/2017	KNS	EXPT	22	CC	459/2018	APP	TRNH
3	CC	1087/2010	APP	KKG	23	CC	3529/2017	APP	SHM
4	CC	144/2012	APP	KSN	24	CC	2444/2020	APP	MDU
5	CC	1226/2013	APP	BSH	25	CC	690/2018	APP	SR
6	CC	2356/2013	APP	CG	26	CC	2040/2019	APP	MDU
7	CC	159/2015	APP	BAK	27	CC	1323/2013	APP	SMR
8	CC	914/2011	APP	MNK	28	CC	1031/2015	APP	SMR
9	CC	2048/2012	APP	RMS	29	CC	2296/2017	APP	RK
10	CC	3249/2019	APP	MRK	30	CC	295/2019	APP	NLR
11	CC	1258/2017	MBS	RP	31	CC	1993/2019	APP	MRK
12	CC	2737/2018	APP	KR	32	CC	958/2015	APP	BHK
13	CC	1443/2018	KSL	RS	33	PCR	14/2020	VR	
14	CC	1294/2019	APP	MNK	34	PCR	23/2020	VR	
15	CC	1050/2016	APP	RL	35	PCR	27/2020	JHK	
16	CC	1323/2016	APP	MDU	36	PCR	80/2020	RJ	
17	CC	1485/2016	APP	DNM	37	PCR	23/2021	JMV	
18	CC	397/2018	LS	MPA	38	PCR	107/2021	YAD	
19	CC	2440/2018	APP	MNK	39	PCR	108/2021	YAD	
20	CC	459/2019	APP	BMK	40	PCR	111/2021	YAD	

  
II Addl. Civil Judge & JMFC  
Nelamangala

Note: 1. All advocates are requested to strictly follow SOP  
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